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By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/638 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. A. Das
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 25th January, 2018.

Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your e-mail dtd. 19.01.2018 at 1:34 PM.

Madam,

With reference to the above, I am directed to inform you that your prayer for 2 (two) days Casual Leave on 24.01.2018 & 25.01.2018 along with head-quarter leave permission from the evening of 20.01.2018 till the morning of 29.01.2018 has been granted/~~rejected~~.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

[Handwritten signature]
23/01/18